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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12989/2023 & CM APPL. 51217/2023

ANURADHA Petitioner

Through: Dr. (Maj.) J. C. Vashista, Advocate

versus

REGISTRAR COOPERATIVE SOCIETIES, & ANR.... Respondents

Through: Mr. Udit Malik, ASC for GNCTD

with Mr. Vishal Chanda, Adv. for R-1 Mr. Sahil Tagotra, Advocate for R-2

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

<u>ORDER</u>

% 01.05.2024

List on 18th September, 2024.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

MAY 1, 2024/rhc